HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

Bail App No. 40/2020 CrlM No. 359/2020

Ali Raza and another

...Applicant(s)/Petitioner(s)

Through: - Mr. Sunil Sethi, Sr. Advocate with Mr. Waheed Choudhary, Advocate

V/S

U.T of Jammu and Kashmir

...Non-applicant/Respondent

Through: - Mr. Raman Sharma, AAG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Mr. Raman Sharma, learned AAG accepts notice on behalf of the respondent. He seeks time to file objections to the application. The needful be done by the next date.

Interim direction dated 21.04.2020 to continue till next date of hearing.

List on 29.06.2020.

(PUNEET GUPTA)
JUDGE

Jammu 20.05.2020 Tarun